

CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

(Modified Constitution for 16.11.2022 to 18.11.2022)

DIVISION BENCHES

1.	<p style="text-align: center;">Hon'ble The Chief Justice & Hon'ble Mr. Justice Sujit Narayan Prasad (Monday to Wednesday) & (Thursday)</p>	<p style="text-align: center;">(Whole day) (1st half)</p>	<p>LPA:- Orders & Admission. Writ relating to Vires & Validity of Acts and Rules, Cases related to Judicial Officers, Commercial Appellate Division, Company Appeal, A.C.(D.B), Cont.(Cvl.), CMP, cases referred to DB :- Orders, Admission & Hearing. Any matter not assigned before any Hon'ble Division Bench. (Tied up and Assigned matters on Thursday)</p>
2	<p style="text-align: center;">Hon'ble The Chief Justice & Hon'ble Mr. Justice Sujit Narayan Prasad (Friday)</p>	<p style="text-align: center;">(Whole day)</p>	<p>W.P.(PIL) :- Orders, Admission & Hearing.</p>
3.	<p style="text-align: center;">Hon'ble Mr. Justice Aparesh Kumar Singh & Hon'ble Mr. Justice Deepak Roshan (Monday to Thursday)</p>	<p style="text-align: center;">(Whole day)</p>	<p>F.A. :- Orders & Admission. Cont.(Cr.), CAT matters, WPT, T.A., Tax Cases, CMP, Cont.(Cvl.), Cont.(Appl.), Grant of Tender relating to the public service : Fresh Filing, Orders, Admission & Hearing. (Tied up and Assigned matters on Thursday)</p>
4	<p style="text-align: center;">Hon'ble Mr. Justice S. Chandrashekar & Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Thursday)</p>	<p style="text-align: center;">(Whole day)</p>	<p>LPA, CMP, FA :- Hearing. W.P.(Cr.)[Criminal Writ petitions which arise out of special Acts, Rules and statutes which are to be heard by a D.B. and the W.P.(Cr.) which are referred to D.B. from single bench], W.P. (Habeas Corpus) : Orders, Admission & Hearing. (Tied up and Assigned matters on Thursday)</p>
5	<p style="text-align: center;">Hon'ble Mr. Justice Rongon Mukhopadhyay & Hon'ble Mr. Justice Ambuj Nath (Monday to Thursday)</p>	<p style="text-align: center;">(Whole day)</p>	<p>D. Ref., Cr. Appeal (D.B.) (including u/s 389 Cr.P.C), Acq. Appeal (D.B.), Govt. Appeal (D.B.) Cr.M.P., Cr. Rev.:- Orders, Admission & Hearing. Cr.Appeal (D.B.) :- Hearing (on Bail & in custody). Writ petitions in second round of litigation based on alleged delay or other grounds in disposal of mercy petitions or application for commutation, Appeal of convicts who are still in custody (Jail Appeals irrespective of Years). (Tied up and Assigned matters on Thursday)</p>

SINGLE BENCHES

1	Hon'ble The Chief Justice (Thursday)	(2 nd Half)	Tied up and Assigned matters .
2	Hon'ble Mr. Justice Aparesh Kumar Singh (Friday)	(Whole day)	All matters related to Fodder Scam, Tr. Pet. (Cvl.), A.B.A. :- Orders, Adm. & Hearing Cont. (Cvl.), CMP :- Orders, Adm. & Hearing. Cont. (Cvl), in which Hon'ble Judge is not available. Tied –up & Assigned matters
3	Hon'ble Mr. Justice S.Chandrashekhar (Monday to Thursday) (Friday)	(After the D.B.) (Whole day)	Cr. Rev. (Year 2015 & 2016):- Fresh Filing, Orders, Admission, Stay matters & Hearing as well as tied up and Assigned matters .
4	Hon'ble Mr. Justice Sujit Narayan Prasad (Thursday)	(2 nd Half)	WPC (Year 2013) :- Fresh Filing, Orders, Admission & Hearing Cont. (C), CMP :- Orders Admission as well as Tied up & Assigned matters. Arbitration Matters only u/s 11(6) of Arbitration and Conciliation Act, 1996 :- Orders, Admission & Hearing
5	Hon'ble Mr. Justice Rongon Mukhopadhyay (Friday)	(Whole Day)	B.A. :- Orders & Admission as well as Tied up & Assigned matters.
6	Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Thursday) (Friday)	(After the D.B.) (Whole day)	B.A. :- Orders & Admission B.A. :- Orders & Admission as well as Tied up & Assigned matters.
7	Hon'ble Mr. Justice Ananda Sen (Monday to Friday)	(Whole Day)	WPS (Year 2021 onwards):- Fresh Filing. WPS (Year 2016 onwards), Cont. (C), CMP:- Orders, Admission & Hearing. (Tied up & Assigned matters on Friday).
8	Hon'ble Dr. Justice S.N. Pathak (Monday to Friday)	(Whole Day)	F.A.(From Year 2015 onwards), M.A. (From Year 2015 onwards), S.A.(From Year 2015 onwards), A.C. (SB) & C. Ref.:- Orders, Admission, Hearing & Stay Matters. Cont.(C), CMP :-Orders & Admission. (Tied up & Assigned matters on Friday).

9	Hon'ble Mr. Justice Rajesh Shankar (Monday to Friday)	(Whole day)	WPC (Year 2021 onwards) :- Fresh Filing. WPC (Year 2017 onwards), S.C.L.P., C.R., Cont.(C), CMP :-Orders, Admission & Hearing. (Tied up & Assigned matters on Friday).
10	Hon'ble Mr. Justice Anil Kumar Choudhary (Monday to Friday)	(Whole day)	F.A. (Year up to 2014), M.A (Year up to 2014), S.A. (Year up to 2014):- Orders, Admission, Hearing & Stay Matters. Cont.(C), CMP :- Orders & Admission. (Tied up & Assigned matters on Friday).
11	Hon'ble Mr. Justice Rajesh Kumar (Monday to Friday)	(1 st half)	A.B.A. :- Orders & Admission, Cr. Appeal(S.J.) :- Orders & Admission Acq. Appeal :- Orders, Admission & Hearing Cr.Appeal(S.J.) (2011 onwards):-Hearing
		(2 nd Half)	W.P.L. :- Fresh Filing, Orders & Admission, Stay Matters & Hearing. (Tied up & Assigned matters on Friday).
12	Hon'ble Mrs. Justice Anubha Rawat Choudhary (Monday to Friday)	(Whole day)	WPS (Year up to 2020) :- Fresh Filing. WPS (Year up to 2015), Cont.(C), CMP :-Orders, Admission & Hearing. (Tied up & Assigned matters on Friday).
13	Hon'ble Mr. Justice Kailash Prasad Deo (Monday to Friday)	(Whole day)	WPC [Year upto 2020]:- Fresh Filing. WPC Year upto 2016 (except Year 2013), Cont.(C), CMP:- Orders, Admission, Stay Matters & Hearing. (Tied up & Assigned matters on Friday).
14	Hon'ble Mr. Justice Sanjay Kumar Dwivedi (Monday to Friday)	(Whole day)	A.B.A. & B.A. (P.C. Act including C.B.I. And other Economic Offences), Cr.M.P.(including P.C. Act matters)(year 2015 onwards), Cr. Revision (P.C.Act matters), other P.C. Act matters, Cr. Ref., Tr. Pet.(Cr.), and Criminal Writ matters (including P.C.Act & C.B.I.):- Fresh Filing, Orders, Admission, Stay matters & Hearing. Cont.(C), CMP:- Orders, Admission & Hearing. (Tied up & Assigned matters on Friday).

15	Hon'ble Mr. Justice Deepak Roshan (Monday to Thursday) (Friday)	(After the D.B.) (Whole day)	Cr.Rev. (Year up to 2014):- Orders, Admission & Hearing, Cont.(Cvl.), CMP:- Orders, Admission & Hearing as well as Tied up & Assigned matters.
16	Hon'ble Mr. Justice Subhash Chand (Monday to Friday)	(Whole day)	B.A. :- Orders & Admission . (Tied up & Assigned matters on Friday).
17	Hon'ble Mr. Justice Gautam Kumar Choudhary (Monday to Friday)	(1 st half)	CMP under Article 227 of Constitution of India :- Fresh filing, Orders, Admission & Hearing. All Election Petition :- Orders, Admission & Hearing. All Arbitration matters (except u/s 11(6) of Arbitration and Conciliation Act, 1996), WPC grouping (arising out of Arb. and Conciliation Act), Company Petitions, Company Appeals(SJ), Suits (arising out of company matters), Testamentary Suits, Probate and Letters of Administration matters and Original Criminal Miscellaneous cases (arising out of Company matters), Cont. (Cvl.), CMP : Orders, Admission & Hearing. (Tied up & Assigned matters on Friday).
		(2 nd Half)	A.B.A. :- Orders & Admission.
18	Hon'ble Mr. Justice Ambuj Nath (Friday)	(Whole day)	A.B.A. :- Orders & Admission. as well as Tied up & Assigned matters.
19	Hon'ble Mr. Justice Navneet Kumar (Monday to Friday)	(1 st half)	Cr. Appeal (S.J.) (Up to 2009):-Hearing Cr. Appeal (S.J.) P.C.Act Orders, Admission & Hearing (Tied up & Assigned matters on Friday).
		(2 nd Half)	Cr.M.P. (including P.C. Act matters) (year up to 2014) :- Orders Admission, Stay matters & Hearing.
20	Hon'ble Mr. Justice Sanjay Prasad (Monday to Friday)	(Whole day)	Cr.Rev. :- Fresh Filing Cr.Rev. (2017 onwards) :- Orders, Admission & Hearing Cr. Appeal (S.J.) (Year 2010):- Hearing (Tied up & Assigned matters on Friday).
21	Hon'ble Mr. Justice Pradeep Kumar Srivastava (Monday to Friday)	(Whole day)	A.B.A. :- Orders & Admission . (Tied up & Assigned matters on Friday).

- Note :-
1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.
 2. LISTING OF CMP AND CIVIL REVIEW CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABLE DUE TO SUPERANNUATION/TRANSFER ETC. THEN IN THAT CASE SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OR THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.
 3. ALL MOTIONS WITH REGARD TO B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE SUBHASH CHAND .
 4. ALL MOTIONS WITH REGARD TO A.B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE RAJESH KUMAR.